

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

18. C.P.(IB) -3857(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.03.2021**

NAME OF THE PARTIES: S. M. Ghoghai

V/s

Schedulers Logistics India Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Sumanth Achan, counsel appearing for the petitioner and Mr. Kunal Mehta, counsel appearing for the respondent are present through virtual hearing. Pleading is completed. List this matter on 08.04.2021 for final hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)